

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 245**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

CUSTODIAL DEATHS

245. SHRI C.S. PUTTA RAJU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether custodial deaths in different jails in the country have increased in the recent years;**
- (b) if so, the details thereof during the last three years, State-wise;**
- (c) whether the jails in the country are overcrowded;**
- (d) if so, the details thereof; and**
- (e) the total number of new jails likely to be created by the Government during the year 2017-18?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

- (a) & (b) National Crime Records Bureau has collected data from Prison Departments of State/UTs. State/UT-wise total deaths of inmates, natural deaths and unnatural deaths in jails during 2013-2015 is enclosed as Annexure-I. The data does not show any clear trend.**
- (c) & (d) As per data received from States/UTs, occupancy rate of 114.4% (a total of 4,19,623 inmates against sanctioned strength of 3,66,781 inmates) was reported as on 31.12.2015.**
- (e) 'Prisons' is a State subject as per Entry 4 of List II of the Seventh Schedule of the Constitution of India. The administration and management of prisons is primarily the responsibility of the State Governments.**

